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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH: HYDERABAD.

OA.No.1501 of 1995

Between:

Dated: 16.6.1998.

G.Sanyasi

Applicant.

And

1. The Permanent Way Inspector-III, Gumada, (Via) Komarada.
2. The Permanent Way Inspector, Parvathipuram.
3. The Assistant Engineer (Engg.), South-Eastern Railway, Rayagadda.
4. The Divisional Engineer, S.E. Railway, Visakhapatnam.
5. The General Manager, South Eastern Railway, Garden Reach, Calcutta.

Respondents.

Counsel for the Applicant : Mr. C. Suryanarayana

Counsel for the Respondents : Mr. D.F. Paul

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the Applicant. None for the Respondents.
O.A. is dismissed for default.

[Signature]
Deputy Registrar

Copy to:-

1. The Permanent Way Inspector-III, Gumada, (via) Komarada.
2. The Permanent Way Inspector, Parvathipuram.
3. The Assistant Engineer (Engg.), S.E. Rly, Rayagada.
4. The Divisional Engineer, S.E. Railway, Visakhapatnam.
5. The General Manager, S.E. Railway, Garden Reach, Calcutta.
6. One copy to Mr. C. Suryanarayana, Advocate, CAT., Hyd.
7. One copy to Mr. D.F. Paul, SC for Rlys, CAT., Hyd.
8. One duplicate copy.

SRR

6/7/98 (8)

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 16/6/98

~~ORDER/JUDGMENT~~

~~M.A/R.A/C.P. NO.~~

in

O.A. NO. 1501/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

